

Information Service

has been initiated to operationalise a national marine remote sensing information service (MARSIS) to operate from five centres including space Application Centre, Ahmedabad, NIO, Goa and CMFRI, Cochin, on the west coast for dissemination of ocean data including potential fishery zones for the benefit of the fishermen.

(vi) Monitoring and Modelling of Sea Level Variation

In order to measure the mean sea level accurately a digital tide gauge is developed in 1991. Action is in progress to establish two modern tied gauge stations at Mormugoa and Bombay on the west coast in addition to 10 more locations in the other parts of the Indian coastline.

(c) Yes, Sir,

(d) The proposals for new programmes would be included in the VIII Five Year Plan, which is yet to be finalised.

[*Translation*]

Levy On Rice

6643. SHRIMATI SUMITRA MAHAJAN: Will the Minister of FOOD be pleased to state:

(a) whether the Union Government have issued orders to State Government to im-

pose levy on the rice traders in their respective States;

(b) if so, the names of the States which are not following these orders and the reasons there for?

(c) whether the Government of Maharashtra is following the orders of Union Government in regard to imposing levy on rice traders and if not, the reasons therefor, and

(d) whether this would not have an adverse effect on the recovery of levy in Madhya Pradesh?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI): (a) In accordance with the powers delegated under Section 3 of the Essential Commodities Act, 1955, various State Governments/Union Territories have imposed levy on rice by promulgating the levy Orders with Prior concurrence of the Central government.

(b) Bihar has not issued levy orders. The reasons for not doing so have not been intimated by the State Government. Government of Bihar has, however been requested to impose levy for the forthcoming marketing season.

(c) Yes, Sir

(d) Does not arise.

[*English*]

Centre For Electronics Design and Technology

6644. SHRI E. AHAMED: Will the PRIME MINISTER be pleased to state:

(a) the number of Centre for Electronics Design and Technology Centres in the country;

(b) the present position with respect to building up of the expertise in the area of process control and instrumentation under UNDP programme for CEDT, Calicut (Kerala); and

(c) the progress made for completion of CEDT, Calicut and the time by which this centre will start functioning?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA) (a) There are seven Centres for Electronics Design and Technology (CEDT) in the country.

(b) and (c). The CEDT at Calicut which is also supported through UNDP assistance, has specialisation in the area of Process Control and Instrumentation (PC & I). The building for the Centre is ready and some staff positions have also been filled up. Action has been initiated for setting up various laboratories and workshops. The details regarding course curriculum for post graduate programme in the area of PC & I have been finalised. The Centre is expected to commence its training programmes in the area of PCV & from the first quarter of 1992.

Ban on Harmonium

6645. SHRI ANNA JOSHI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether All India Radio has imposed a ban on Solo Harmonium;

(b) if so, the reasons therefor and date of imposing the ban;

(c) whether noted musician, singers etc. have sent representations for lifting the ban, and

(d) if so, the reaction of Government

thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) Yes, Sir.

(b) After consulting eminent musicologists, All India Radio imposed a ban on Solo Harmonium because of the limitation of the instrument in faithfully producing the desired tones/shrutis and meeds, which are the essentials of Indian Classical Music. Solo Harmonium was banned with effect from 1st march, 1940.

(c) and (d). After careful consideration of the representations received in this regard, it was decided not to lift the ban.

Dailies, Weeklies etc. Published In Bangalore

6646. PROF. K. VENKATAGIRI GOWDA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the number of dailies, weeklies, fortnightlies, monthly Newspapers and magazines published in Bangalore;

(b) the number of newspapers which changed their periodicity;

(c) the number of news papers which were debarred from getting their newsprint quota during 1989-90 and 1990-91; and

(d) the action taken to curb black-marketing in newsprint?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) There are 91 dailies, 1.90 weeklies, 172 for nighties, and 393 monthlies as on 31.12.1989.